GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION NO. 119 TO BE ANSWERED ON 21.07.2025

INTEGRATION OF PM VISHWAKARMA YOJANA BENEFICIARIES WITH E-COMMERCE PLATFORMS

119. SHRI SUBHASH BARALA:

SHRI SADANAND MHALU SHET TANAVADE:

SHRI DEEPAK PRAKASH:

SMT. MAYA NAROLIYA:

DR. SUMER SINGH SOLANKI:

SHRI LAHAR SINGH SIROYA:

DR. PARMAR JASHVANTSINH SALAMSINH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the State/UT-wise number and percentage of artisans who have applied under the PM-Vishwakarma Yojana, along with the number of those who have been successfully enrolled, as on date:
- (b) status of the State/UT-wise verification completed under all stages of the scheme;
- (c) year-wise and State/UT-wise details of budgetary allocation and funds utilised;
- (d) the types of traditional trades covered and the number of beneficiaries in each of such trades; and
- (e) whether Government proposes to integrate PM Vishwakarma beneficiaries with e-commerce platforms or export facilitation channels to enhance market access and income generation, and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a): The PM Vishwakarma Scheme was launched on 17.09.2023 to provide end-to-e'nd support to artisans and craftspeople of 18 trades who work with their hands and tools. The State/UT-wise number and percentage of artisans who have applied under the PM Vishwakarma Yojana, along with the number of those who have been successfully registered after due verification, as of 15.07.2025 isat *Annexure-I*.
- (b): The State/UT-wise verification completed under all stages is at *Annexure-II*.
- (c): As PM Vishwakarma is a Central Sector Scheme, State/UT-wise funds are not allocated. The details of total funds sanctioned and utilised under the Scheme are given below:

Financial Year	Budgetary Allocation	Funds Utilised
	(Rs. in crore)	(Rs. in crore)
2023-24	753.11	745.92
2024-25	3,993.78	3,993.10
2025-26	5,100	1,419.02(till 15/07/25)

- (d): The Scheme covers artisans and craftspeople engaged in 18 trades, viz. (i) Carpenter (Suthar/Badhai); (ii) Boat Maker; (iii) Armourer; (iv) Metalsmith/Metal Caster; (v) Hammer and Tool Kit Maker; (vi) Locksmith; (vii) Goldsmith (Sonar); (viii) Potter (Kumhaar); (ix) Sculptor (Moortikar, stone carver), Stone breaker; (x) Cobbler (Charmakar)/ Shoesmith/Footwear artisan; (xi) Mason (Rajmistri); (xii) Basket/Mat/Broom Maker/Coir Weaver; (xiii) Doll & Toy Maker (Traditional); (xiv) Barber (Naai); (xv) Garland maker (Malakaar); (xvi) Washerman (Dhobi); (xvii) Tailor (Darzi); and (xviii) Fishing Net Maker. The number of beneficiaries in each trade is given at *Annexure-III*.
- (e): Under the scheme, PM Vishwakarma beneficiaries across the country are being provided with marketing support including participation in trade fairs, state level exhibitions etc. to showcase, display and sell their handicrafts. Also, online marketing support is being provided to PM Vishwakarma beneficiaries through various e-commerce platforms to promote online sale of their products.

Annexure-I referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 119 for answer on 21.07.2025

Annexure-I

S. No	State/U.T.	Applications Received	Successful Registration
1	ANDHRA PRADESH	21,63,925	2,22,943 (10.3%)
2	ARUNACHAL PRADESH	14,160	7,194 (50.8%)
3	ASSAM	7,44,033	1,18,787 (16.0%)
4	BIHAR	18,35,347	1,61,796 (8.8%)
5	CHHATTISGARH	9,81,623	1,16,438 (11.9%)
6	GOA	35,116	18,575 (52.9%)
7	GUJARAT	15,12,806	2,14,053 (14.1%)
8	HARYANA	7,29,032	41,335 (5.7%)
9	HIMACHAL PRADESH	1,83,162	19,699 (10.8%)
10	JHARKHAND	4,30,461	43,677 (10.1%)
11	KARNATAKA	32,24,541	5,71,911 (17.7%)
12	KERALA	59,206	22,314 (37.7%)
13	MADHYA PRADESH	31,69,478	2,77,242 (8.7%)
14	MAHARASHTRA	27,16,314	2,82,481 (10.4%)
15	MANIPUR	89,642	18,099 (20.2%)
16	MEGHALAYA	19,790	4,725 (23.9%)
17	MIZORAM	11,591	3,397 (29.3%)
18	NAGALAND	24,564	4,550 (18.5%)
19	ODISHA	7,40,534	1,06,173 (14.3%)
20	PUNJAB	1,99,492	13,032 (6.5%)
21	RAJASTHAN	21,59,109	2,51,134 (11.6%)
22	SIKKIM	6,317	3,403 (53.9%)
23	TELANGANA	3,74,790	88,913 (23.7%)
24	TRIPURA	55,834	20,272 (36.3%)
25	UTTAR PRADESH	31,84,156	1,77,887 (5.6%)
26	UTTARAKHAND	2,76,913	20,353 (7.3%)
27	ANDAMAN AND NICOBAR ISLANDS	2,682	1,055 (39.3%)
28	CHANDIGARH	4,083	774 (19.0%)
29	DELHI	39,084	2,619 (6.7%)
30	JAMMU AND KASHMIR	4,92,704	1,54,863 (31.4%)
31	LADAKH	6,459	4,184 (64.8%)
32	LAKSHADWEEP	1,446	697 (48.2%)
33	PUDUCHERRY	5,887	899 (15.3%)
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	6,875	917 (13.3%)
Grand '	Гotal (All India)	2,55,01,156	29,96,391

^{*}West Bengal and Tamil Nadu have not constituted District Implementation Committees under PM Vishwakarma.

Annexure-II Annexure-II referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 119 for answer on 21.07.2025

	011 21.07.2025	Stage 1	Stage 2	Successful
S. No	State/U.T.	Stage 1 Verification	Stage 2 Verification	Registration after
20110	States 6.1.	Completed	Completed	Stage 3 Verification
1	ANDHRA PRADESH	15,81,804	5,35,241	2,22,943
2	ARUNACHAL PRADESH	10,915	10,939	7,194
3	ASSAM	3,62,757	1,70,632	1,18,787
4	BIHAR	9,24,093	5,39,623	1,61,796
5	CHHATTISGARH	6,79,540	2,65,567	1,16,438
6	GOA	31,886	29,787	18,575
7	GUJARAT	12,64,940	3,44,324	2,14,053
8	HARYANA	5,20,814	1,32,997	41,335
9	HIMACHAL PRADESH	1,27,944	48,600	19,699
10	JHARKHAND	1,90,026	1,18,538	43,677
11	KARNATAKA	20,92,697	10,11,565	5,71,911
12	KERALA	44,419	32,071	22,314
13	MADHYA PRADESH	18,43,673	11,23,387	2,77,242
14	MAHARASHTRA	21,34,403	8,71,491	2,82,481
15	MANIPUR	51,105	29,394	18,099
16	MEGHALAYA	9,733	9,083	4,725
17	MIZORAM	7,996	7,874	3,397
18	NAGALAND	11,281	9,229	4,550
19	ODISHA	4,09,148	1,95,337	1,06,173
20	PUNJAB	1,08,164	92,525	13,032
21	RAJASTHAN	15,54,834	4,85,443	2,51,134
22	SIKKIM	5,553	5,414	3,403
23	TELANGANA	2,33,287	1,86,738	88,913
24	TRIPURA	41,663	35,562	20,272
25	UTTAR PRADESH	19,44,187	7,86,710	1,77,887
26	UTTARAKHAND	1,18,073	43,775	20,353
27	ANDAMAN AND NICOBAR ISLANDS	2,335	2,316	1,055
28	CHANDIGARH	2,406	2,265	774
29	DELHI	14,122	10,823	2,619
30	JAMMU AND KASHMIR	4,27,597	4,04,889	1,54,863
31	LADAKH	6,204	5,932	4,184
32	LAKSHADWEEP	1,386	1,375	697
33	PUDUCHERRY	1,792	1,512	899
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2,118	2,022	917
	Grand Total (All India)	1,67,62,895	75,52,980	29,96,391

^{*}West Bengal and Tamil Nadu have not constituted District Implementation Committees under PM Vishwakarma.

Annexure-III referred to in reply to part (d) of the Rajya Sabha Unstarred Question No. 119 for answer on 21.07.2025

Annexure-III

S.		No. of Beneficiaries
No.	Trade Name	successfully Registered
1	Masons (Rajmistri)	4,59,377
2	Carpenter (Suthar/Badhai)	4,41,865
3	Tailor (Darzi)	4,01,611
4	Barber (Naai)	2,64,146
5	Garland Maker (Malakaar)	2,26,880
6	Basket/Mat/Broom Maker/Coir Weaver	1,87,652
7	Washerman (Dhobi)	1,58,141
8	Metal Smith/Metal Caster (Dhatu-Shilpi)	1,20,442
9	Potter (Kumhaar)	1,13,431
10	Doll & Toy Maker (Traditional)	1,03,800
11	Fishing Net Maker	1,02,830
12	Hammer & Tool Kit Maker	1,01,124
13	Sculptor (Moortikar, Stone Carver), Stone Breaker	1,00,617
14	Goldsmith (Sonar)	92,292
15	Cobbler (Charmakar)/Shoesmith/Footwear Artisan	84,703
16	Armourer	13,503
17	Boat Maker	11,995
18	Locksmith	11,982
ALL'	ΓRADES	29,96,391